

SLP(C)No. 19266 OF 2001

ITEM No.MM

Court No. 8

SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Civil) No.19266/2001

AIRPORTS AUTHORITY OF INDIA

Petitioner (s)

VERSUS

INDIAN AIRPORTS EMPLOYEES UNION & ORS.

Respondent (s)

Date : 28/02/2002 This Petition was mentioned today

CORAM :

HON'BLE MR. JUSTICE D.P. MOHAPATRA
HON'BLE MR. JUSTICE BRIJESH KUMAR

For Petitioner (s) Ms. Arpita Mahajan, Adv.
Ms. Nina Gupta, Adv.
Mr. Uday Gupta, Adv.
Ms. Shalini Rai, Adv.
For Mr. Vineet Kumar, Adv.

For Respondent (s) Mr. Bharat Sangal, Adv.

UPON being mentioned by the counsel the Court made the following

O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J
.SP2

Adjourned for four weeks.

.SP1

Hemalatha

(S.Malkani)
Court Master